

1	2	3	4
<b>VIII. Projects and Development India Ltd. (PDIL)</b>			
	1. Continuing Scheme including Replacement and Renewal		152
	2. Computer		28
	3. Catalyst Modernisation		100
	4. FCC Catalyst		100
	5. Office accommodation at Delhi		50
	6. Housing at Baroda		40
	7. Science and Technology		50
	<b>Total P. D. I. L.</b>		<b>520</b>
<b>IX. Madras Fertilizers Limited (MFL)</b>			
	1. New Schemes		1000
	<b>Total M.F.L.</b>		<b>1000</b>
	X. Grant to H.F.C. Fertilizer Educational Project		450
	XI. Grant to P.D.I.L. for Research and Development in the field of Fertilizer		275
	XII. Loan to MP Government for water supply to Guna Fertilizer Project		500
	<b>Total</b>		<b>54147 lakhs</b>
			or
			<b>541.47 crores</b>

**Bridge over "Aik" Nalah near Arnia Village in J&K**

1092. SHRI JANAK RAJ GUPTA : Will the Minister of DEFENCE be pleased to state :

(a) whether there is no bridge on the "Aik" Nalah to connect the border roads near Arnia village in Tehsil Bishnah, District Jammu, Jammu and Kashmir State;

(b) whether people living in those areas are put to great inconvenience during rainy

season rather they are cut off from the main towns in that Tehsil during that period;

(c) whether Government propose to construct a bridge on that "Aik Nalah" keeping in view the inconvenience caused to the people of that area,

(d) if so, when; and

(e) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) and (b). A

temporary bailey bridge (33.5 Metres) exists on "AIK" Nalah near Arnia village. During peak monsoon, the bridge is de-launched to obviate its being washed away by the flood water. During this period, traffic is diverted on two other permanent bridges over "Aik Nalah" near Morchapur and Devigarh on the upstream and downstream, respectively.

(c) No, Sir.

(d) Does not arise.

(e) There is no operational requirement for the proposed bridge.

#### Review of Fertilizer Technology Policy

1093. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government propose to review the fertilizer technology policy; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). The Government keeps itself informed of the global developments in fertilizer technology and will take appropriate steps, should a review in the policy be necessary, keeping in view the future programme of setting up of new fertilizer plants and feedstock availability.

[Translation]

#### Shortage of LPG Gas in Delhi

1094. SHRI SARFARAZ AHMAD : Will the Minister of PETROLEUM be pleased to state :

(a) whether there is shortage of L.P.G. gas in some areas of Delhi as a result of which consumers have to wait for many days for gas cylinders;

(b) if so, the areas experiencing this shortage and the action taken to meet the same; and

(c) if not, whether complaints have been received in regard to late delivery of gas cylinders and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) to (c). There has been marginal delay of 3-5 days in supply of refills to consumers in Delhi in Green Park, Hauz Khas, Safdarjung Development Area, Mehrauli, Malviya Nagar, Jung-Pura, Nizamuddin, Friends Colony, Kaka Nagar, Sunder Nagar and Lajpat Nagar areas. The delay was mainly on account of absenteeism among delivery staff of some distributors, and inadequate supplies of cylinders due to transport and operational bottlenecks. Besides efforts to augment supplies from the nearby plants, distributors have been advised to operate on extended hours.

#### Sale of Adulterated Petrol

1096. SHRI VILAS MUTTEMWAR : SHRI SHANTI DHARIWAL :

Will the Minister of PETROLEUM be pleased to state :

(a) the State-wise number, names and addresses of the petrol pumps found selling adulterated petrol during the last three years; and

(b) the action taken so far against each of them ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Fifteen cases of proven adulteration were detected by the oil companies during the last three years (1982 to 1984) and necessary action was taken against them. The details of these cases are given in the statement below.